

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.
Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 17-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner is absent when called.

Await service report from the Superintendent of Police, Bulandshahar in respect of respondent no.2 in SLP(CRL.) NO.9331 and 9332 OF 2015. Call for the explanation of the Superintendent of Police why report has not been sent inspite of reminder being issued.

List again on 23.10.2019.

After passing such order, ld. Counsel for the petitioner, Mr Saurabh Mishra appearing on behalf of Mr Abhay Kumar, Advocate-on-record appeared.

ANIL LAXMAN PANSARE
Registrar